

secure at the negotiations, substantial reductions in the customs duties levied by the advanced countries on products of export interests to developing countries.

**FORD FOUNDATION TEAM ON EXPORT
PROMOTION**

520. SHRI ABDUL GHANI: Will the Minister of COMMERCE be pleased to refer to the answer to Unstarred Question No. 147 given in the Rajya Sabha on the 6th May, 1965 and state:

(a) whether the Ford Foundation Team to survey India's export promotion has since submitted any report; and

(b) if so, the contents thereof and the action taken on the report?

THE MINISTER OF COMMERCE
(SHRI MANUBHAI SHAH): (a) No, Sir; not yet.

(b) Does not arise.

**SURVEY TEAM ON EXPORT PROMOTION
COUNCILS**

521. SHRI ABDUL GHANI: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that a survey team was appointed last year to go through the working of the export promotion councils;

(b) if so, whether the team has submitted any recommendations; and

(c) if the answer to part (b) above be in the affirmative, what are the details of the recommendations?

THE MINISTER OF COMMERCE
(SHRI MANUBHAI SHAH): (a) and (b) Yes, Sir.

(c) A copy of the report has been already placed on the Table of the House on the 2nd September, 1965.

**PROMOTION OF CLASS I AND II OFFICERS
ON THE RAILWAYS**

522. SHRI A. C. GILBERT: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the promotions of Class I and II officers are based on Section 2 of the Confidential Reports indicating their suitability for further promotions;

(b) whether the officers who are not fit for promotions are informed of their shortcomings and the reasons for their unsuitability for further promotions communicated to them as required by Section 2 of the Confidential Report;

(c) if not, the reasons therefor; and

(d) the number of class I and II officials who have been superseded during the last three years without complying with the requirements of Section 2 of the Confidential Report?

**THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (DR. RAM
SUBHAG SINGH):** (a) Promotions of Class I and Class II officers are based on Sections I and II of the annual Confidential Reports as well as their general performance and suitability for undertaking higher responsibilities.

(b) and (c) Adverse remarks in Section I of the Confidential Reports together with any adverse remarks in Section II, which the General Manager or the Railway Board may indicate, are communicated to the officers.

(d) Nil.

**HANDLING LABOUR AT HOWRAH, SHALIMAR
AND BHAGALPUR**

523. SHRI A. C. GILBERT: Will the Minister of RAILWAYS be pleased to state:

(a) the number of wagons detained for failure of handling contractors to supply adequate labour at Howrah and Shalimar goods and Bhagalpur transshipment points each month separately from April to October, 1965 and the demurrage charges recovered each month;

(b) whether handling labour employed at Shalimar, Howrah and Bhagalpur are not being paid their due wages each month within the prescribed period under Payment of Wages Act as per terms of the agreements, if so, the reasons therefor;

(c) whether irregular fair wage certificates are given by handling contractors at Shalimar and Bhagalpur for getting payment of their handling bills without payment to labour, if not, what is the correct position; and

(d) what steps are being taken by Government to ensure 'No Detention' to wagons during the National Emergency and whether any punitive steps in terms of the

agreements have been taken to ensure satisfactory performance by handling contractors?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAM NATH): (a) A statement is attached. (See below).

(b) and (c) The information is under collection and will be laid on the Table of the Sabha.

(d) Demurrage charges are levied on wagons detained by the contractors beyond the prescribed free time and recovered from their bills. Whenever necessary, fines are also imposed on the contractors as per provisions of the agreement for failure to give satisfactory service.

STATEMENT

Handling Labour at Howrah, Shalimar and Bhagalpur

Month	Howrah and Ramkistopore		Bhagalpur Tranship Shed		Shalimar Goods Shed	
	No. of wagons detained	Demurrage charges recovered	No. of wagons detained	Demurrage charges recovered	No. of wagons detained	Demurrage charges recovered
		Rs. P.		Rs. P.		Rs. P.
April '65 ..	413	5,548.50	56	485.90	111	754.00
May '65 ..	359	2,674.00	145	596.30	223	1,237.00
June '65 ..	245	884.00	64	601.60	220	2,063.00
July '65 ..	84	310.80	138	1,556.80	85	795.00
August '65	80	205.00	439	3,722.00	162	1,005.00
Sept. '65 ..	133	223.00	58	475.00	75	177.00
Oct. '65 ..	340	540.50	62	681.00	55	290.00

राउरकेला इस्पात कारखाने में कोक की खपत

* 524. श्री भगवत नारायण भार्गव : क्या इस्पात तथा खान मंत्री सरकारी उपक्रमों सम्बन्धी समिति के ग्यारहवें प्रतिवेदन के पृष्ठ 14 को देखेंगे जिसमें कहा गया है कि राउरकेला इस्पात कारखाने में कोक की खपत की दर सबसे अधिक है और यह कि विदेशों में खपत की तुलनात्मक दर बहुत कम है, और यह बताने की कृपा करेंगे कि इसके क्या कारण हैं और खपत की दर को कम करने के लिए क्या उपाय किये जा रहे हैं ?

†[CONSUMPTION OF COKE IN ROURKELA STEEL PLANT

524. SHRI B. N. BHARGAVA : Will the Minister of STEEL AND MINES be pleased to refer to page 14 of the 11th report of the Committee on Public Undertakings wherein it is stated that the rate of consumption of coke is the highest in the Rourkela Steel Plant and that in foreign countries the comparative rate of consumption is much less and state the reason therefor and what measures are being adopted to reduce the rate of consumption ?]

†[] English translation.